

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 24 of 2013 & IA-39 of 2013**

**Dated : 25<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Wind Energy Association (INWEA) .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
for GUVNL (R-2)  
Ms. Suparna Srivastava and  
Mr. S.R. Pandey, Legal Adviser**

**ORDER**

Post the matter for making reply submissions by the learned  
Counsel for the Respondents on **3<sup>rd</sup> October, 2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

vt/kt